

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal(AT) No. 853 of 2019**

**IN THE MATTER OF:**

**Mr. Gursharan Singh** **...Appellant**

**Vs**

**The State Trading Corporation of India Ltd. & Anr.** **....Respondents**

**Present:**

**For Appellant: Mr. Nikhil Nayyer, Sr. Advocate along with Mr. Naveen Kumar Chowdhary, Mr. Prabhat Kumar, Mr. Divayanshu and Mr. Sourav, Advocates**

**For Respondents: Mr. Maurya Vijay Chandra Advocate along with Ms. Sucheta Gupta (C.S.)**

**Mr. Akash Srivastava, Advocate for Respondent No. 2**

**ORDER**

**31.01.2020** List the Appeal 'for Admission (After Notice)' on **7<sup>th</sup> February, 2020.**

[Justice A.I.S. Cheema]  
Member (Judicial)

[Justice Anant Bijay Singh]  
Member (Judicial)

(Shreesha Merla)  
Member(Technical)

*Akc/Md*